

Name of the Corporate Debtor:M/s Paramoun

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted
		Date of receipt	Amount claimed	
1	Assistant Commissioner of Income Tax, Circle-76(1), Delhi	20-06-2025	11,19,46,016	11,19,46,016
2	Department of Trade and Taxes, New Delhi	29-12-2023	2,11,63,001	2,11,63,001
3	DGGL, Gurugram Zonal Unit	29-12-2023	4,00,26,831	0
	Total		17,31,35,848	13,31,09,017

Annexure-7

t Coaching Centre Private Limited; Date of commencement of CIRP: 19/12/2023; List of creditors

Operational creditors (Statutory Dues) (Amount in ₹)

Details of claim admitted					Amount of contingent claim
Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	
0	0	0	No	83.79	0
0	0	0	No	15.84	0
0	0	0	No	0	0
				99.63	

ors as on: 31/01/2026

Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
0	0	0	0
0	0	0	0
0	0	4,00,26,831	Under verification
		4,00,26,831	